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Title: Papers laid on the Table by Ministers.

MADAM SPEAKER: Now Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): On behalf of Shri G.K. Vasani, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2009-2010.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2009-2010, together with Audit Report thereon.
- (3) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Maritime University, Chennai, for the year 2009-2010.

(Placed in Library, See No. LT 3812/15/10)

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): On behalf of Shri Salman Khurshid, I beg to lay on the Table a copy of the 46th Report (Hindi and English versions) of the Commissioner for Linguistic Minorities, Allahabad, for the period July, 2007 to June, 2008, under Article 350(B) of the Constitution, alongwith an explanatory note.

(Placed in Library, See No. LT 3813/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2009-2010.
 - (ii) Annual Report of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3814/15/10)

- (2) (i) A copy of the Annual Report of the Krishak Bharati Cooperative Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review by the Government of the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3815/15/10)

...(Interruptions)

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): On behalf of Shri Mullappally Ramachandran, I beg to lay on the Table a copy of the Notification No. S.O. 2851(E) (Hindi and English versions) published in Gazette of India dated the 26th November, 2010, appointing the Senior Immigration Officer, Bureau of Immigration, Haridaspur, as the "Civil Authority" for the purpose of said order for the Immigration Check Post located at Haridaspur falling under the district of North 24-Parganas in the State of West Bengal with effect from 1st December, 2010 issued under sub-clause (2) of Clause 2 of the Foreigners Order, 1948.

(Placed in Library, See No. LT 3816/15/10)

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): On behalf of Shri V. Narayanasamy, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Construction Industry Development Council, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Construction Industry Development Council, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3817/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Gandhinagar, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Design, Gandhinagar, for the year 2009-2010.

(Placed in Library, See No. LT 3818/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2009-2010.

(Placed in Library, See No. LT 3819/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2009-2010.

(Placed in Library, See No. LT 3820/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2009-2010.

(Placed in Library, See No. LT 3821/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3822/15/10)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3823/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3824/15/10)

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2009-2010.

(ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3825/15/10)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 2009-2010.

(Placed in Library, See No. LT 3826/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Guwahati, Guwahati, for the year 2009-2010, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Indian Institute of Technology Guwahati, Guwahati, for the year 2009-2010.

(Placed in Library, See No. LT 3827/15/10)

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of Indian Institute of Technology Delhi, New Delhi, for the year 2009-2010, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Indian Institute of

Technology Delhi, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3828/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Open Schooling, Noida, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of National Institute of Open Schooling, Noida, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Open Schooling, Noida, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3829/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Lucknow, Lucknow, for the year 2009-2010.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Lucknow, Lucknow, for the year 2009-2010.

(Placed in Library, See No. LT 3830/15/10)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Science Research, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3831/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2009-2010, for the year 2009-2010, for the year 2009-2010.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Tibetan Schools Administration, Delhi, for the year 2009-2010, for the year 2009-2010.

(Placed in Library, See No. LT 3832/15/10)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3833/15/10)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2009-2010.

(Placed in Library, See No. LT 3834/15/10)

(10) A copy of the National Council for Teacher Education (Recognition Norms and Procedure) Second Amendment Regulations, 2010 (Hindi and English versions) published in Notification No. F. No. 51-1/2009/NCTE(N&S) in Gazette of India dated 26th July, 2010, under sub-section (2) of Section 32 of National Council for Teacher Education Act, 1993.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 3835/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi, for the year 2009-2010.

(2) Annual Report of the Rail Vikas Nigam Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3836/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): On behalf of Shri Harish Rawat, I beg to lay on the Table a copy of the Notification No. S.O. 2278(E) (Hindi and English versions) published in Gazette of India dated the 15th September, 2010, appointing the 15th day of September, 2010, as the date on which the Industrial Disputes (Amendment) Act, 2010 shall come into force issued under sub-section (2) of Section 1 of the said Act.

(Placed in Library, See No. LT 3837/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the National Dairy Development Board, Anand, for the year 2009-2010, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the National Dairy Development Board, Anand, for the year 2009-2010.

(Placed in Library, See No. LT 3838/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): On behalf of Shri Choudhary Mohan Jatua, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3839/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): On behalf of Dr. S. Jagathrakshakan, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, New Delhi, for the year 2009-2010.

(2) Annual Report of the Broadcast Engineering Consultants India Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3840/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) Review by the Government of the working of the Andrew Yule and Company Limited, Kolkata, for the year 2009-2010.

(2) Annual Report of the Andrew Yule and Company Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3841/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (KUNWAR R.P.N. SINGH): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Highways Authority of India, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3842/15/10)
